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Title : Papers laid on the Table of the House by Ministers/members.

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MADAM SPEAKER: Now papers to be laid.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2013-2014.

[Placed in Library. See No. LT 9407/15/13]

...(Interruptions)

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005:-

- (1) S.O. 2754(E) published in Gazette of India dated 22nd November, 2012, making certain amendments in paragraph 1B of Schedule 1 of the Mahatma Gandhi National Rural Employment Guarantee Act.

[Placed in Library. See No. LT 9408/15/13]

- (2) S.O. 164(E) published in Gazette of India dated 15th January, 2013, making certain amendments in paragraph 1B of Schedule 1 of the Mahatma Gandhi National Rural Employment Guarantee Act.

[Placed in Library. See No. LT 9409/15/13]

- (3) S.O. 867(E) published in Gazette of India dated 1st April, 2013, making certain amendments in paragraph 9 of Schedule 1 of the Mahatma Gandhi National Rural Employment Guarantee Act.

[Placed in Library. See No. LT 9410/15/13]

- (4) S.O. 1770(E) published in Gazette of India dated 20th June, 2013, making certain amendments in paragraph 11 of Schedule 1 of the Mahatma Gandhi National Rural Employment Guarantee Act.

[Placed in Library. See No. LT 9411/15/13]

...(Interruptions)

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN): Madam, I beg to lay on the Table:-

(1) A copy of the 49th Report (Hindi and English versions) of the Commissioner for Linguistic Minorities for the period from July, 2011 to June, 2012, under article 350(B) of the constitution.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9412/15/13]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Minorities Development and Finance Corporation and the Ministry of Minority Affairs for the year 2013-2014.

[Placed in Library. See No. LT 9413/15/13]

...(Interruptions)

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9414/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 9415/15/13]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Narmada Control Authority, Indore, for the year 2011-2012.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 9416/15/13]

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2013-2014.

[Placed in Library. See No. LT 9417/15/13]

- (ii) Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for the year 2013-2014.

[Placed in Library. See No. LT 9418/15/13]

(iii) Memorandum of Understanding between the NTPC Limited and the Ministry of Power for the year 2013-2014.

[Placed in Library. See No. LT 9419/15/13]

(2) A copy of the Joint Electricity Regulatory Commission for Goa & UTs (Appointment and Functioning of Ombudsman) first amendment Regulations, 2013 (Hindi and English versions) published in Notification No. JERC-3/2009 in Gazette of India dated 5th April, 2013 under Section 179 of the Electricity Act, 2003.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 9420/15/13]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Broadcast Engineering Consultants India Limited and the Ministry of Information and Broadcasting for the year 2013-2014.

[Placed in Library. See No. LT 9421/15/13]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): Madam, I beg to lay on the Table:-

(1) A copy of the Railway Passengers (Cancellation of ticket and refund of fare) Amendment Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 362(E) in Gazette of India dated 7th June, 2013 under Section 199 of the Railways Act, 1989, together with a corrigendum thereto published in Notification No. G.S.R. 404(E) (in Hindi version only) dated 25th June, 2013.

[Placed in Library. See No. LT 9422/15/13]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 9423/15/13]

(4) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31st March, 2012.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT 9424/15/13]

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2011-2012.
- (ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT 9425/15/13]

...(Interruptions)